

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).4 9 1 2 / 2 0 0 8

(From the judgement and order dated 12 / 0 5 / 2 0 0 3 in CR LA No. 9 1 / 1 9 9 1 of
The HIGH COUR T OF JHA R K H A N D AT RANC H I)

AM B I K A M A N D A L

Petitioner(s)

VER SUS

TH E STA T E OF BI HA R NOW JHA R K H A N D

Respondent(s)

(With appln(s) for exemption from filing O.T., exemption from filing c/c of the
impugned order and office report)

Date: 17 / 1 0 / 2 0 0 8 This Petition was called on for hearing today.

CORAM :

HON' B L E Dr. JUS T I C E ARI J I T P A S A Y A T
HON' B L E DR. JUS T I C E MUKUN D A K A M S H A R M A

For Petitioner(s)

Mr. Gau r av Agrawal, Adv.

For Respondent(s)

Mr. Manish Ku m a r Sara n, Adv.

UPON hearing counsel the Court made the following
OR D E R

Call after two weeks.

(Shashi Sareen)
Court Master

(Shashi Bal a Vij)
Court Master